

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).3553/2005

(From the judgement and order dated 25/08/2004 in LPA No. 162/2003 of
the HIGH COURT OF DELHI AT NEW DELHI)

M.C.D.

Petitioner(s)

VERSUS

QIMAT RAI GUPTA & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP and with prayer for
interim relief and office report))

(FOR FINAL DISPOSAL)

Date: 30/04/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Petitioner(s)

Mr. Sanjiv Sen,Adv.

Mr. Praveen Swarup,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

List the matter after one week.

(A.S. BISHT)

COURT MASTER

(PUSHAP LATA BHARDWAJ)

COURT MASTER